

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT
For the attention of the shareholders of
Godavari Fertilisers and Chemicals Limited

This corrigendum to the Public Announcement ("PA") dated January 25, 2007 is being issued by Kotak Mahindra Capital Company Limited ("Manager to the Offer") for and on behalf of Coromandel Fertilisers Limited ("CFL" or the "Acquirer") pursuant to and in compliance with, among others, regulation 11(1) and regulation 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997, as amended ("Regulations") issued by the Securities and Exchange Board of India ("SEBI").

Shareholders should please note the following:

- The last date for revising the Offer Price/ Offer Size should be read as 8-Mar-07 (Thursday) instead of 9-Mar-07 (Friday)
- The last date for withdrawing acceptance of the Offer should be read as 14-Mar-07 (Wednesday) instead of 15-Mar-07 (Thursday)

This announcement should be read in conjunction with the PA issued on January 25, 2007. The terms used but not defined in this announcement shall have the same meaning assigned to them in the PA. This announcement is expected to be available on the SEBI website at <http://www.sebi.gov.in>.

The Board of Directors of the Acquirer accepts full responsibility for the information contained in this announcement and also accepts responsibility for the obligations of an acquirer as laid down in the Regulations.

Issued by the Manager to the Offer for and on behalf of the Acquirer



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Dated: February 21, 2007

Place: Mumbai